

**THE NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, CHANDIGARH BENCH, CHANDIGARH**

**Item 16**

**IA No. 1725/23, 1726/23, 1560/23  
1190/23, 1548/23, 2043/23  
2046/23, 2047/23**

**In  
CP(IB) No. 173/Chd/Chd/2019  
(Admitted)**

**Under Section 7 & 33(1) & 45, 19(2)  
& 19(3) IBC 2016, R 11 NCLT**

**In the matter of:-**

Punjab National Bank

...Petitioner/ Financial Creditor

Vs.

Himalayan Vegefruit Ltd.

...Respondent/ Corporate Debtor

Due to power failure, the matter could not be taken up today, hence  
adjourned to 14.10.2023.

-sd-  
Court Officer

September 04, 2023  
SM